GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 927 (TO BE ANSWERED ON 07.02.2020)

GUIDELINES FOR DTH CHANNEL PRICES

927. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU: SHRI Y.S. AVINASH REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Telecom Regulatory Authority of India (TRAI) has issued a new set of guidelines to the Telecom Service Providers with regard to DTH channel prices; and
- (b) If so, the details thereof?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

(a) & (b): The Telecom Regulatory Authority of India (TRAI) has on 1st January, 2020 amended its extant orders relating to Tariff, Quality Standards and Services Interconnection to address the teething issues faced by the consumers, while balancing the interests of broadcasters as-well-as the Distribution Platform Operators (DPOs) to create a level playing field.
